GOVERNMENT OF INDIA MINISTRY OF AYUSH

LOK SABHA STARRED QUESTION NO. 93 TO BE ANSWERED ON 25th July 2025

"AYUSH Suraksha Portal"

93. Dr. Lata Wankhede:

Shri Satish Kumar Gautam:

Will the Minister of Ayush be pleased to state:

- (a) the initiatives taken/implemented by the Government to enhance regulatory transparency through the Ayush Suraksha Portal;
- (b) whether any success has been noted recently that demonstrate the effectiveness of the said portal in identifying and taking action against misleading advertisements;
- (c) if so, the details thereof; and
- (d) the plans to expand the reach of the AYUSH Suraksha Portal among citizens and professionals particularly in Chhattisgarh?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH (SHRI PRATAPRAO JADHAV)

(a) to (d) A statement is laid on the Table of the House.

THE STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 93 FOR 25th JULY, 2025.

(a) Ministry of Ayush has developed an IT enabled online portal "Ayush Suraksha" and launched the portal on 30th May 2025 to enhance regulatory transparency in the Ayush sector. The portal features a centralized dashboard for real-time tracking of suspected Adverse Drug Reactions and capturing of Misleading Advertisements/Objectionable Advertisements for prompt regulatory action and in-depth data analysis.

The portal allows consumers, Ayush healthcare professionals to report and regulatory authorities to monitor misleading advertisements, adverse drug reactions. All complaints on the portal can be reviewed by National Pharmacovigilance Centre (NPvCC) and Ministry of Ayush, thus promoting transparency and accountability in the regulatory framework.

- (b) & (c) As the portal has been recently launched, till date only a few complaints have been received on portal so far. The portal provides public visibility of the status of reported cases and fostering trust in regulatory processes.
- (d) To promote effective utilization of the portal, structured training and awareness programs are being conducted regularly by pharmacovigilance centres across the country including Chhattisgarh for healthcare personnel and citizens. These initiatives are designed to enhance understanding of the portal's features and encourage its widespread adoption among Ayush healthcare professionals and the general public.

Under the pharmacovigilance program for Ayurveda, Siddha, Unani, and Homoeopathy (ASU & H) Drugs, there are three functional Peripheral Pharmacovigilance Centres (PPvCs) in Chhattisgarh, details are as below:

- 1. Government Ayurveda College, Raipur (Ayurveda)
- 2. Govt. Ayurveda College, Bilaspur (Ayurveda)
- 3. Department of Homoeopathy, AIIMS, Raipur (Homoeopathy)
